

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A.No.400/2008  
Dated the 21<sup>st</sup> day of July, 2008**

**CORAM :**

**HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

M.Ratheesh,  
Rejith Bhavan, Vayala North,  
Nariyapuram P.O.,  
Pathanamthitta. ... Applicant

By Advocate Mr.K.Janardhanan

V/s

- 1 Union of India Represented  
by its Secretary,  
Ministry of Small Scale Industries,  
Government of India, New Delhi.
- 2 The Development Commissioner,  
Small Scale Industries,  
Nirman Bhavan, New Delhi.
- 3 The Director,  
Small Entrepreneur Promotion and  
Training Institute,  
Manjadi, Thiruvalla. ... Respondents

This application having been heard on 21<sup>st</sup> July, 2008, the Tribunal on the same day delivered the following

**(ORDER)**

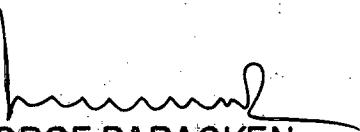
**Hon'ble Mr.George Paracken, Judicial Member**

Applicant has filed this OA seeking compassionate ground appointment. Applicant's counsel has submitted that inadvertently he could not file the scheme by which he is claiming the compassionate appointment. He also submitted that he wanted to add certain other



grounds. He has, therefore, requested to withdraw the OA with liberty to file fresh OA. Request granted.

OA is dismissed as withdrawn. There shall be no orders as to costs.

  
GEORGE PARACKEN  
JUDICIAL MEMBER

abp